



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

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### Cause List Date 03-02-2017

| S. No. | Name of Mediator                      | Cases Title  | Name of petitioner Advocate | Name of Respondent Advocate |
|--------|---------------------------------------|--|-----------------------------|-----------------------------|
| 1      | Hon'ble Mr. Justice (Retd.) S.K. Garg | S.B. Cr. Misc. Petition No. 3479/16 & 5559/2016 Viklesh@Vicky Sharma Vs. Smt. Pinky@Prachi | R.P. Garg                   | Atul Kumar Jain             |
| 2      | Sh. J.P. Goyal, Sr. Advocate          | S.B. Civil Transfer Petition NO. 97/ 2016 Smt. Dinni Alias Harshita Vs. State              | Sudhir Jain                 | Ripudaman Singh Naruka      |
| 3      | Sh. Suresh Pareek, Sr. Advocate       | S.B. Civil Writ Petition No. 9332 / 2013 Om Prakash Vs. Board of Revenue Rajasthan         | Arvind Bhardwaj             | Praveen Jain                |
| 4      | Sh. A.R. Patvardhan, RHJS(Retd.)      | S.B. Civil Writ Petition No. 21027/13 Nekram Vs. State                                     | Shyam Kant Sharma           | D.K. Dixit                  |
| 5      | Sh. D.S. Vashishtha, RHJS (Retd.)     | S.B. Civil First Appeal No. 260/98 Bhagwati Prasad Vs. Mohan Lal                           | Santosh Kumar Jain          | Kapil Bardar                |
| 6      | Sh. G.P. Pandey, RHJS (Retd.)         | S.B. Cr. Misc. Petition No. 4997/2014 Wasim Vs. State                                      | Tanveer Ahmed               | Rajender Raghav             |
| 7      | Ms. Chandra Kanta Gupta, RHJS (Retd.) | S.B. Cr. Misc. Petition No. 5642/2016 Shantnu Garg Vs. State                               | Madhav Mitra                | N.S. Shekhawat, PP          |
| 8      | Sh. Pankaj Gupta, Advocate            | S.B. Cr. Revision Petition No. 1062/2016 Deepak Toshniwal Vs. Smt. Kamla@Komal             | Devendra Kumar Bhardwaj     | P.C. Sharma                 |
| 9      | Smt. Madhuri Singh , Advocate         | S.B. Cr. Misc. Petition No. 2333/16 Meghna Kumar Vs. Santosh Kumar                         | Aditya Mathur               | Ashvin Garg                 |
| 10     | Ms. Anupama Chaturvedi, Advocate      | S.B. Cr. Misc. Petition No. 1817/16 Nakul Ozha Vs. State                                   | Mahesh Gupta                | Mukesh Sharma               |
| 11     | Sh. Ashok Sharma Advocate             | S.B. Civil Second Appeal No. 24/2014 Bhupesh Roongta Vs. Ganga Sharan                      | D.D. Patodiya               | Lalima Purohit              |
| 12     | Sh. Bhuvnesh Sharma, Advocate         | S.B. Cr. Misc. Petition No. 4142/2016 Rahul Soni Vs. State                                 | Madhav Sharma               | Vijay Chaudhary             |
| 13     | Ms. Anita Agarwal, Advocate           | S.B. Cr. Revision No. 700/2016 & 699/2016 Yashoverdhan Singh Vs. Smt. Chitra Shishodia     | Nikhil Simlote              | R.A. Katta                  |

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

(And Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

"Help The Needy –Timely Help May Create History"